

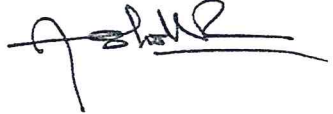
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 15.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/153/2016
NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others
NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others
UNDER SECTION : 397/398, 402, 403

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|------------------------------------|-------------------------|---|
| 1. | R. VIDHYASHANKAR R. ASHOK KUMAR | Counsel For Petitioners |  |

ORDER

Counsel for the Petitioner present, prayed for an adjournment for making final submissions. At request, the matter is adjourned.
Put up on **23.07.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)